

the House. [See Appendix XI, annexure No. 69.]

(c) The price of Mandi rock salt continues at the rate of Rs. 2 per maund fixed by the Himachal Pradesh State Government before the financial integration of the State with effect from 1st April, 1950.

#### DUTY ON SALT

1458. **Shri Raghavaiah:** (a) Will the Minister of Production be pleased to state whether any suggestions have been made through official or non-official channels for the exemption of levy of duty on salt produced by Co-operative Societies?

(b) If so, from whom and with what results?

**The Minister of Production (Shri K. C. Reddy):** (a) No, no such suggestion has been made. In any event, it is presumed the hon. Member means 'Cess' and not 'Duty', as duty on salt was abolished with effect from the 1st April, 1947.

(b) Does not arise.

#### SHELLAC AND LAC (EXPORT)

1459. **Shri Punnoose:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity with valuation of the annual export, country-wise, of shellac, stick lac and seed lac separately during 1949-50, 1950-51, 1951-52 and 1952-53; and

(b) the names of firms in India which export shellac, stick lac and seed lac?

**The Minister of Commerce (Shri Karmarkar):** (a) A statement is placed on the Table of the House. [See Appendix XI, annexure No. 70.]

(b) Hon. Member's attention is drawn to pages 12 to 17 in the Directory of Exporters of Indian Produce and Manufactures Part VIII published by the Manager of Publications, New Delhi, which contains the required information.

#### भारतीय सिपाही का पाकिस्तानियों के हाथों बच

१४६०. श्री रघुनाथ सिंह : (क)

प्रधान मंत्री बताने की कृपा करेंगे कि क्या यह सच है कि २३ अप्रैल, १९५३, को एक भारतीय सिपाही, श्री साधू सिंह को जब

कि वह सीमा पर गश्त कर रहा था, पाकिस्तानी सिपाहियों ने गोली से मार दिया और पोस्टमार्टम करके उसकी लाश लाहौर में गाड़ दी ?

(ख) भारत सरकार ने इस मामले में क्या कार्यवाही की है ?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) and (b). According to information available, Foot Constable Sadhu Singh of the Punjab Armed Police lost his way while proceeding from village Sankatra to his post at Kalas, Amritsar District on the night of the 23rd April 1953. He appears to have entered Pakistani territory by mistake and to have been shot dead by the Pakistan Border Police. The Punjab (I) Police have protested to the Pakistan Border Police and have asked for the return of his body. A detailed report from the Punjab (I) Government is awaited.

#### IMPORT OF D. D. T.

1460-A. **Shri P. C. Bose:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of D.D.T. annually imported by India;

(b) the names of the countries from where it is imported;

(c) the rate of price at which it is imported; and

(d) the international rate of prices of the commodity?

**The Minister of Commerce (Shri Karmarkar):** (a) About 550 tons in 1950-51, 233 tons in 1951-52 and 700 tons in 1952-53.

(b) D.D.T. is at present imported mainly from the U.S.A., although small quantities are also imported from the U.K., Switzerland and other soft currency areas.

(c) The c.i.f. price ranges from Rs. 2 to Rs. 2/8/- per lb.

(d) So far as Government are aware, there is no internationally fixed price for D.D.T.

#### GAS UNDER STORES GODOWNS AT BERMO COAL FIELDS.

1460-B. **Shri N. P. Sinha:** (a) Will the Minister of Production be pleased to state whether gas has developed below the stores godowns of the late I.M.C.C. at Bermo coal fields?